उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) जनवरी से मार्च 1979 की तिमाही में राज्य के रनवाव कारखाने में "धीमें कार्य करो अभियान के कारण उनके तिमाही आबंटन से ३०,000 मीट्रिक टन कम सीमेंट प्राप्त हुआ था । यह कमी सिक्का स्थित सीमेंट कारखाने से 5000 मीट्रिक टन का अतिरिक्त आबंटन करके तथा 25,000 मी॰ टन सीमेंट का आयात करके पूरा किया गया था । आयतित सीमेंट की सप्लाई वर्तमान तिमाही (अप्रैल से जून 1979) में पूरी कर दी जायेगी ।

(ख) किसानों सहित विभिन्न वर्ग के उपभोक्ताओं की जरूरतों को पूरा करने के लिये तिमाही के आधार पर राज्य सरकारों को सीमेंट का थोक आबंटन किया जाता है । भिन्न भिन्न वर्ग के उपभोक्ताओं को आबंटन वस्तुतः संबंधित राज्य सरकारों द्वारा किया जाता है ।

(ग) 1978–79 में सीमेंट का अनुमानित उत्पादन 196 लाख मीट्रिक टन है जो पिछले वर्ष (1977–78) के 192.8 लाख मी॰ टन के उत्पादन की अपेक्षा कुछ ही अधिक है ।

(घ) प्रश्न ही नहीं उठता ।

Setting up of Paper Industry in Shivpuri, M.P.

8481. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether in order to provide job opportunities to the educated unemployed need for setting up large or medium scale industries in various parts of the country including Shivpuri in Madhya Pradesh is being felt; and

(b) if so, keeping this in view whether Government would consider for setting up a Paper Industry in the District to overcome the problem there; and

(c) if so, his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). At present, Government have no proposal to set up a paper industry in Shivapuri District, Madhya Pradesh. However, any proposal from private entrepreneurs for setting up a paper unit in that district will be considered on merits, when received.

Amendments to FR and SR regarding Classification of Gazetted and non-Gazetted Officers

8482. SHRI P. V. PERIASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the classification such as Gazetted and Non-Gazetted officials do not exist now; instead there is a classification such as group A, B, C & D etc.;

(b) if so, the details of the same and consequent effect of reclassification;

(c) whether it is also a fact that suitable amendments have not yet been issued to FR & SR; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b) Government servants continue to be classified into Gazetted and Non-Gazetted, with reference to the level of responsibility and the functional requirements. Simultaneously they are also classified into Groups A, B, C and D on the basis of the pay/pay ranges of the posts held by them as shown below:

Group A.—A central civil post carrying a pay or a scale of pay